- (इं) यदि हां, तो उक्तः परियोजना का कार्यकव तक पूरा हो जाएगा; और
- (ग) इसकी कुल अनुमानित लागत कितनी होगी ?

कायसा मंत्रास्त्र के राज्य मंत्री (भी अफित कुमार पांजा): (क) से (ग) मैंसर्स कोपैक्स पोलेण्ड और ईस्टर्न कोलफील्ड्स लि. के बीच सत्त्रप्राम के लिए सहायता प्राप्त करने संबंधी एक करार पर दिनांक 11-10-1982 को इस्ताक्षर किए गए। इस करार में उल्लि- चित्र कार्यों को अब पूरा कर लिखा गया है। किन्तु सत्त्रप्राम परियोजना को वर्ष 1994-95 त्क पूरा कर लिए जाने का कार्यक्रम है। इस परियोजना की पूंजीगत लागत 148.26 करोड़ रु. होने का अनुमान लगाया गया है।

Monitoring of Coal mining projects

3285. MISS SAROJ KHAPARDE: Will the Minister of COAL be pleased to state:

- (a) what is the number of Coal Mining Projects sanctioned during the last year;
- (b) whether Government have been monitoring or propose to monitor the implementation of these projects; and
 - (c) if so, what are the details thereoof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) to (c) Eight (8) new/expansion coal mining project with a total production capacity of 30.56 million tonnes per annum and with a total capital investment of Rs. 2092.24 crores have been sanctioned by the Government since 1-1-1992 till date. Monitoring and review of implementation of projects is done regularly at various levels in the coal companies as well as in the Government. In the Government monitoring is done involving coal companies, Ministry of Coal, Department of Programme Implementation etc. The Monitoring Report received from the coal companies at specific intervals are analysed in the Government for taking corrective measures to check slippages.

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Action Plan to settle cess and royalty claims

3286. SHRI KAMAL MORARKA: SHRI KRISHNA KUMAR BIRLA: SHRI GHUFRAN AZAM:

Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that a proposal to draw up an action plan to settle all the pending financial claims between coal India Limited and State Governments, concerning cess and royalty has been under Government's consideration;
 - (b) if so, what are the details thereof;
- (c) whether it is a fact that Government propose to privatise some of the chronically sick mines of CIL; and
 - (d) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA) : (a) No Sir.

- (b) Does not arise.
- (c) No Sir.
- (d) Does not arise.

Recommendation of BICP on decontrol of

3287. SHRi KAMAL MORARKA: Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that the Bureau of Industrial Costs and Prices in its interimpolicy recommendations strongly recommended for a phased decontrol of prices in the coal sector;
- (b) if so, what are the details of the recommendations;
- (c) whether Government have considered the recommendations; and
 - (d) if so, the decision taken thereon

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) to (d): Bureau